ें लिए कुछ धनराणि की स्वीकृति रेदी गई थी; ग्रौर

(ख) यदि हां, तो क्या इन तम्बुग्रों
, पर सरकार को भारी खर्च करना पड़
। रहा है; उक्त नया भवन ग्रब तक न
बनवाए जाने के क्या कारण हैं ग्रीर इस
विद्यालय के लिए नया भवन कब तक
बना दिए जाने की सम्भावना है;

मानव संसाधन विकास मंत्रालय में शिक्षा ग्रौर संस्कृति विभागों में राज्य मंत्री (श्रीमती कृष्णा साही) :

(क) ग्रौर (ख) दिल्ली प्रशासन के ग्रनुसार लोक निर्माण विभाग से इसके विस्तृत प्राक्कलन उपलब्ध न होने के कारण स्कूल भवन के निर्माण कार्य के लिए स्वीकृति नहीं दी गई । एक न्यायालय मामले के कारण भी भवन का निर्माण नहीं किया जा सका । इसिलए लोक हित में इस स्कूल की सभी कक्षाए तम्बुग्रों में चलाई जा रही हैं ग्रतः इस पर जो भी खर्च किया जा रहा है वह ग्रपरिहार्य है ।

UN-Hygienic condition in Gautam puri, Delhi

873. SHRI SUNIL KUMAR PATTNAIK:

KUMARI SUSHILA TIRIA:
Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to
state:

- (a) whether it is a fact that due to dirt and filth and non-lifting of the garbage by the safai Karamcharies, the people of Gautampuri, Delhi a trans-Yamuna Colony, are unable to get their drains cleansed; and
- (b) if in reply to part (a) above be in affirmative, what are the reasons for not lifting the garbage or cleansing the drains from time to time; and whether any proposal is under consideration or Government purpose to bring improvement in cleanliness of this Colony in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) According to the information received

from the Municipal Corporation of Delhi, Gautampuri an unauthorised trans-Yamuna Colony has recently been regularised and handed over to Municipal Corporation of Delhi by the Delhi Development Authority. The area is unsewered and as such the entire dirt and filth flows in the open drainage system. This system is also defective and is being corrected now. However, the silt is also removed from the drains and the area is also cleaned and the garbage is lifted regularly.

Ad-hoc Nurses working in Hospitals in Delhi and Chandigarh

874. SHRI T. R. BALU: SHRI V. GOPALSAMY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what is the number of ad-hoc. Nurses who are working in each Government hospital in Delhi and Chandigarh, and also vacancies in each hospital;
- (b) the number amongst them who have completed more than three years of service; and
- (c) what are the reasons that they are not being confirmed against regular vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c) A statement is laid on the Table of the Sabha. [See Appendix CXLI, Annexure No. 34].

Publication of Indian Historical Review

875. SHRI K. GOPALAN: SHRI V. GOPALSAMY:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) what is the number of volumes of Indian Historical Review published till date: